

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

IN THE MATTER OF : Sri Ramanarayana Mills Ltd

PETITION NUMBER : Company Appeal(CA)/213/2020

APPLICATION NUMBER : a) IA/436/2020
b) Comp.Appl/31(CHE)/2021

ORDER

Ld. Counsel Mr. Pranav Shankar for the Applicant. Ld. Counsel Ms. Sharon Elizabeth for R1 to R4.

In this case, Applicant is proceeding with the matter and the Applicant Counsel stated that they are not withdrawing the matter and **therefore the matters are posted for final hearing on 11.09.2024.**

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk